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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 99/BB/ 2017	-	For compli- ance of office objections raised by registry	Rule-4 of IB	M.G. Mohan Kumar & 2 Others Vs. American Road Technology & Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SI No. 16
8277 606702
T.K. VISHWAJITH
Advocate
Bengaluru

Franchised Condition
No. 1, 2, 3

J.K. Vishwajith
Advocate

NITHA K
7829466499

RESPONDENT

Adv. for Respondent.

Counsel for petitioner is present. M/s. Keystone Partners, have filed memo of appearance for respondents. She undertakes to file vakalat for respondents. She informed the Tribunal that full set of documents were not served on the respondent. Counsel for petitioner is directed to supply the copies of documents prayed by the respondent.

For filing vakalat and for filing objections, list it on 24.10.2017.

MEMBER (J)

MEMBER (T)